

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/1996(Pt.)/ 6184 /A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. S. P. Khaund
District & Sessions Judge
Lakhimpur, North Lakhimpur.

Dated Guwahati, the 25th November, 2021.

Sub:- Extension of Commuted leave with headquarter leave permission.

Ref:- Your letter No. DJL/7874/2021, dtd. 25.11.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for **extension of commuted leave for three days from 24.11.2021 to 26.11.2021 (suffixing 27.11.2021 and 28.11.2021), along with station leave permission till the morning of 29.11.2021, has been granted**, subject to submission of her latest Leave admissibility Report from the office of the Principal Accountant General (A&E), Assam, Guwahati.

Yours faithfully,

Sd/-

6186 **JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-28/1996(Pt.)/61857A, dated 25.11.2021

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action. Application in prescribed format of the officer are enclosed herewith.
2. The Project Manager, Gauhati High Court.

8.17
25/11/21
JT.REGISTRAR (VIGILANCE)
Rolo